

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00455/2017

DATED THIS THE 23RD DAY OF OCTOBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C V SANKAR, MEMBER (A)

Manjunath R. Doddamani,
S/o Ramappa B. Doddamani,
Aged 31 years,
Working as Postal Assistant,
Head Post Office,
Hubballi – 580 020
Residing at Yarinarayananapur,
Yaraguppi, Kandagol Taluk,
Dharwad District- 580 023

.....Applicant

(By Advocate Shri A.R. Holla)

Vs.

1. Union of India,
By Secretary,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001

2. The Chief Postmaster General,
Karnataka Circle,
Bengaluru – 560 001

3. The Director of Postal Services,
O/o Postmaster General,
North Karnataka Region,
Dharwad – 580 001.

4. The Senior Superintendent of Post Offices,
Dharwad Division,
Dharwad – 580 008

....Respondents

(By Shri N. Amaresh, Senior Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Heard. The matter is in a very small compass. The applicant had been issued with a warning in 2013 and therefore on this basis he was not allowed to sit for Limited Departmental Examination in 2014, 2015 and 2016. Whatever has happened in the past is past and we cannot bring it back again. Since the applicant had not brought it at that point of time, that cannot be recouped again. But we hereby declare that a warning cannot have deleterious effect on his future promotions at a later stage. It cannot have any other effect other than a warning to improve him in future. That will not be a bar against him in contesting competitive examination or being considered for promotion or likewise. This is made clear and declared. In the light of this, Annexure-A9 is quashed.

2. The OA is allowed. No order as to costs.

(C V SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

Annexures referred to by the applicant in OA No.170/00455/2017

Annexure A-1: Copy of the order dated 21.10.2013

Annexure A-2: Copy of the ACR of the applicant for the year 2014-15

Annexure A-3: Copy of the applicant's representation dated 25.03.2015

Annexure A-4: Copy of the order dated 07.09.2015

Annexure A-5: Copy of the circular dated 10.12.2015

Annexure A-6: Copy of the notification dated 05.09.2016

Annexure A-7: Copy of the order dated 17.10.2016

Annexure A-8: Copy of the applicant's representation dated 18.10.2016

Annexure A-9: Copy of the order dated 19.10.2016

Annexures with reply statement

Nil
